

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/39/CHE/2024  
**NAME OF THE PETITIONER(S)** : K N Vijayakumar  
**NAME OF THE RESPONDENT(S)** : Indian Bank  
**UNDER SECTION** : Sec 94(1) of IBC, 2016

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**ORDER**

**IA/858/2024**

Present: Shri. A.G. Sathyanarayana, Ld. Counsel for the Petitioner.  
Shri. GS Sudhir, IRP in person.

IRP submits that he has filed the report recommending initiation of IRP against the Petitioner.

Copy already received by the Petitioner.

Petitioner and the IRP are directed to serve the copy of the petition and the report on the Respondent.

List the petition with the report for hearing on **25.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs